

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

**29. IA 5487/2023 IA 5781/2023 IA 330/2024 IA 2358/2024 IA 2950/2024  
Contempt Petition/10/2024 in C.P. (IB)/368(MB)2023**

**CORAM:**

**SHRI ANIL RAJ CHELLAN  
HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER  
HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 18.06.2024**

**NAME OF THE PARTIES:- IA 5487/2023 Kamal Agarwal Vs. Prashant  
Jain  
IA 5781/2023 Ammeet Agarwal Vs. Prashant  
Jain  
IA 330/2024 Mr. Prashant Jain Vs.  
Kamalkumar Agarwal and Ors.  
IA 2358/2024 Kamal Nagarmal Agarwal Vs.  
Prashant Jain  
IA 2950/2024 Mr. Prashant Jain Vs.  
Kamalkumar Agarwal  
Contempt Petition/10/2024 Mr. Prashant Jain  
Vs. Kamalkumar Agarwal and Ors  
IN THE MATTER OF  
Axis Bank Limited  
V/s  
Supreme Transport Organisation Private  
Limited**

**Section: 60(5) 19(2) Application under any other provisions- IBC U/s 7 of  
Insolvency and Bankruptcy Code, 2016**

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**ORDER**

**IA 5487 of 2023:-** Though Counsel for the Applicant present but did not mark his  
appearance in the appearance sheet. At request of the Counsel for the Applicant list this  
Application for hearing on **27.06.2024**.

**IA 2950 of 2024:-** Though Counsel for the Applicant present but did not mark his  
appearance in the appearance sheet. At request of the Counsel for the Applicant list this  
Application for hearing on **27.06.2024**.

Counsel, Rishi Sood appeared for the Ex-director, Counsel, Paras Mithal appeared for the Applicant through VC in IA 5781/2023 and IA 2358/2024. List all other Applications for hearing on **18.07.2024**.

**Sd/-**  
**ANIL RAJ CHELLAN**  
**Member (Technical)**  
*ANKIT*

**Sd/-**  
**KULDIP KUMAR KAREER**  
**Member (Judicial)**